

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1098/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

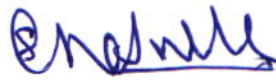

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES: G R Steeldeal
V/s.
Namasthetu Infratech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Sanjay Steeldeal A/c		
	Adv. P.V. Nelson Rajan	Adv. for O.C.	

ORDER

C.P. No. 1098/I&BC/NCLT/MB/MAH/2017

1. Learned Representative of the Petitioner and Respondent are present.
2. One of the authorized persons of the Debtor company i.e. Accounts Officer, Mr. Sanjay has stated that settlement is in progress. Few cheques have already been issued, undertakes to make payment of Rs. 2 lakhs by the end of 31st August and another Rs. 4 lakhs by 15th September 2017.
3. With proof of payment the Debtor will come and attend the next proceedings on 21st September 2017.
4. List this matter on **21.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
Dated : 11.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)